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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.497/7/HDB/2018
NAME OF THE COMPANY	Atlanti Spinning & Weaving Mills Ltd
NAME OF THE PETITIONER(S)	International Asset Reconstruction Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Atlanti Spinning & Weaving Mills Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. V.V.S.N. RAJU	Advocate	raju@juvisprime.com 9866446467	
Mr. A.B.N. RAJ	Advocate	rajabn@juvisprime.com 9100077262	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for financial creditor is present.

Counsel filed memo along with annexures stating that notice served on the corporate debtor.

He has filed track consignment information obtained from postal department.

None appeared for corporate debtor, corporate debtor is called absent.

Corporate debtor  treated as absent. Services held sufficient.

Heard counsel for financial creditor list it for consideration on 09.10.2018.

  
Member(Judl)